

**MOTION FOR ELECTION TO THE CENTRAL ADVISORY
COMMITTEE FOR NATIONAL CADET CORPS**

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): Sir, I move:

"That in pursuance of clause (i) of sub-section (1) read with sub-section (1A) of Section 12 of the National Cadet Corps Act, 1948 (31 of 1948), this House do proceed to elect, in such manner as the Chairman may direct, one Member from among the Members of the House to be a Member of the Central Advisory Committee for the National Cadet Corps."

(The question was put and the motion was adopted.)

**RE: DEMAND FOR CLARIFICATIONS ON THE REPORTED
RESIGNATIONS OF THREE MINISTERS**

MR. CHAIRMAN: Now, we shall take up the calling attention. . .
(Interruptions)

SHRI NILOTPAL BASU (West Bengal): Sir, before that I would like to seek a clarification. ...*(Interruptions)*... Sir, I have read in the newspapers and I have also seen on television that a statement was made by the Prime Minister yesterday in the Lok Sabha that he had received resignation letters of three Ministers from the Council of Ministers. Now I would like to seek a clarification from the Government whether the Prime Minister is coming to this House informing us about it because the House is in session. It is also in all propriety that the Prime Minister should come here and inform the House. ...*(Interruptions)*..

THE LEADER OF THE HOUSE (SHRI JASWANT SINGH): Sir, the hon. Prime Minister made no statement. What the hon. Prime Minister did certainly do was to intervene in what was happening in the other House. So, the hon. Member's demand that whatever he said in the other House as a statement be repeated here does not hold good. ...*(Interruptions)*...

SHRI MD. SALIM (West Bengal): Sir, even though we have read that statement... *(Interruptions)* ... We want to know whether two senior Cabinet Ministers had resigned. ...*(Interruptions)*... Why and what for?